

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

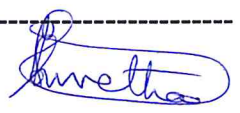
PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. TK BHASKAR
SHWETHA JASUDEVAN

COUNCEL FOR
PETITIONER



2) M. KALI DOSS
(9841063687)

Coun for Respondent



ORDER

Counsel for petitioner present and submitted that they have filed the affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and reported ready for submissions. Shri Sivakumar, Legal Manager, caused appearance on behalf of the respondent. Time extended at request for their submissions. Put up on 25.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)